

**HIGH COURT OF MANIPUR  
AT IMPHAL**

**NOTIFICATION**

*Imphal, the 15<sup>th</sup> May, 2023*

No.HCM/R-3/2018-Estt.-II/ 10258 : In view of the prevailing law and order situation in the State of Manipur, the opening of online registration and submission of application form for the posts of Lower Division Assistant (LDA) and Group – D posts in the District Courts of Manipur notified Vide Advertisement of even No. dated 19<sup>th</sup> April, 2023 is postponed until further orders.

New dates for the same will be notified later.

*Sd/-*

**(YUMKHAM ROTHER)**  
REGISTRAR GENERAL  
HIGH COURT OF MANIPUR

Endt.No.HCM/R-3/2018-Estt.-II/  
Copy to:-

Imphal, the 15<sup>th</sup> May, 2023

1. The Principal Secretary to Hon'ble The Acting Chief Justice, High Court of Manipur.
2. The Private Secretary to Hon'ble Mr. Justice A. Bimol Singh, Judge, High Court of Manipur.
3. The Private Secretary to Hon'ble Mr. Justice A. Guneshwar Sharma, Judge, High Court of Manipur.
4. The Members, Selection Committee under Rule No. 7 of the 'Manipur State District Courts Service Rules, 2014'.
- ✓ 5. The System Analyst, High Court of Manipur.  
- He is requested to upload the same in the Official Website of this Registry.

  
**REGISTRAR GENERAL  
HIGH COURT OF MANIPUR**